

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 127 OF 2016

Dated: 24th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Trishul Power Pvt. Ltd.

...Appellant(s)

Vs.

**Karnataka Power Transmission Corporation Ltd.
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Shubharanshu Padhi
Mr. P. Kavin Prabho

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **19.11.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/mk